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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO(OS) (COMM) 179/2023 AJAY SINGH

- Appellant
- Through: Mr. Amit Sibal, Senior Advocate with Mr. K.R. Sasiprabhu, Mr. Goutham Shiv Shankar, Mr. Tushar Bhardwaj and Mr. Manan Shishodia, Advocates

versus

KAL AIRWAYS PRIVATE LIMITED & ANR.... Respondents Through: Mr. Maninder Singh, Senior Advocate with Ms. Nandini Gore, Ms. Sonia Nigam, Mr. Pratibas Bajaj, Mr. Rajat Dasgupta and Mr. Akarsh Sharma, Advocates

+ FAO(OS) (COMM) 180/2023

SPICEJET LIMITED

..... Appellant

Mr. Amit Sibal, Senior Advocate with Mr. K.R. Sasiprabhu, Mr. Goutham Shiv Shankar, Mr. Tushar Bhardwaj and Mr. Manan Shishodia, Advocates

versus

Through:

KAL AIRWAYS PRIVATE LIMITED & ANR. & ORS. Re Through: Mr. Maninder Sing

..... Respondents Mr. Maninder Singh, Senior Advocate with Ms. Nandini Gore, Ms. Sonia Nigam, Mr. Pratibas Bajaj, Mr. Rajat Dasgupta and Mr. Akarsh Sharma, Advocates

CORAM: HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE RAVINDER DUDEJA

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ORDER 08.12.2023

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Since one of us (Ravinder Dudeja, J.) is not available in the post-lunch session, these matters could not be taken up for hearing today.

Consequently, list again on 14.12.2023 in the category of "End of Board" as part heard.

YASHWANT VARMA, J.

RAVINDER DUDEJA, J.

DECEMBER 08, 2023/kk